

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16.01.2019

O.A./260/67/2008

UPENDRA MOHARANA & OTHERS
-V/S-
D/O POST

ITEM NO:9

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera on behalf of Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the Respondents. None appears on behalf of the applicant.</p>
	<p>It was observed vide order dated 20.12.2018 that the matter shall be disposed of on the basis of available material in the record, on the next date i.e. 16.01.2019. Since no one is appearing on behalf of the applicant and no step has been taken by the applicant, the O.A is dismissed in default for non-prosecution on the part of the applicant.</p>

